NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

22/441/ND/2018

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Sangam (India) Ltd. Vs. ROC Jaipur

SECTION OF THE COMPANIES ACT: 441 {184 (1)}

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. Naresh Kumar Sijvani, Advocate

For the Respondent (s): None

ORDER

Reply from ROC Jaipur has been received.

Renotify all these cases on 24th January, 2018.

(R. Varadharajan)

-S-U1

Member (J)

(Ina Malhotra) Member (J)

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